the states of Nagaland, Manipur and Mizoram, as it was found that recovery from these states were low compared to other states of the North-East for the loans extended by NEDFI.

## Introduction of fibre based transparent LPG cylinders

 $\dagger^*218$ . SHRI VEER PAL SINGH YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the measures being taken by Government to check the black marketing of domestic LPG cylinders;
- (b) whether Government has plan to introduce fibre based transparent gas cylinders in place of steel cylinders;
  - (c) whether this will help in curbing black marketing; and
- (d) if so, the time by when it will be introduced and the extra burden it will put on general consumers?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI S. JAIPAL REDDY): (a) In order to stop blackmarketing/diversion of domestic LPG cylinders, the Government has enacted "Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000" and formulated "Marketing Discipline Guidelines, 2001" which provide for penal action against LPG distributors indulging in blackmarketing/diversion of LPG.

MDG provide, inter-alia for following action against the distributor:

- Fine of Rs. 20,000 plus the price of LPG diverted at commercial rates for 1st offence.
- Fine of Rs. 50,000 plus the price of LPG diverted at commercial rates for 2nd offence.
- Termination of the distributorship for 3rd offence.

In addition to the action taken by the OMCs, State Governments are empowered under the LPG (Regulation of Supply & Distribution) Order, 2000 promulgated under the Essential Commodities Act, 1955 to take action against blackmarketing/diversion of domestic LPG.

Further, to stop misuse of domestic LPG by sourcing LPG through multiple connections in a household, OMCs are identifying multiple connections in the same name and/or same address by a

<sup>†</sup>Original notice of the question was received in HIndi.

software based de-duplication process. The connections identified are blocked/ terminated, after informing the customers.

(b) to (d) Government has advised Public Sector Oil Marketing Companies (OMCs) to call for a global expression of interest to set up facilities for manufacturing of composite cylinders (fibre glass) domestically. The composite cylinder being translucent, the level of LPG present would be visible in these cylinders, thereby improving customer's satisfaction about the quantity of LPG contained in cylinders and the possibilities of pilferage/blackmarketing of LPG from these cylinders become minimal. However, the actual financial implications/cost of the proposed translucent fibre glass cylinders and the time frame will only be available after finalization of the tender process.

## NRI black money in real estate sector

\*219. SHRI NATUJI HALAJI THAKOR: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that several countries have submitted data to Government on NRI black money in the real estate sector in the country in recent times;
  - (b) if so, the details thereof; and
- (c) the action taken by Government to bring back the black money and disclose the names of the persons who have been found to be involved in this racket on a large scale and also to keep track of and check on real estate mafia racket?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b) No, sir.

- (c) To bring back the black money, the Government has adopted a five pronged strategy which is summarized as under:
  - a. Joining the global crusade against 'black money' (for example our action in G-20, Global Forum on Transparency and Exchange of Information for Tax Purposes, Task Force on Financial Integrity and Economic Development, Financial Action Task Force, United Nations, Organisation for Economic Co-operation and Development, etc.);
  - b. Creating an appropriate legislative framework: (Various anti tax evasion measures legislated in existing Act and proposed in the Direct Tax Code, New Double Taxation